GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 4147 TO BE ANSWERED ON MARCH 19, 2020

RISING OF SEA LEVEL

NO. 4147. PROF. SAUGATA RAY :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the steps taken to save a large number of metros which are going to be affected by the rising sea level inthe country; and
- (b) whether the Government has prepared any master plan to counter the developments due to the rising of sea level and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a)&(b): In order to protect India's coastline, the Ministry of Environment, Forest and Climate Change has issued the Coastal Regulation Zone (CRZ) Notification, 2011, Island Protection Zone Notification 2011, CRZ Notification, 2019 and Island Coastal Regulation Zone (ICRZ) Notification 2019.

Further, a 'National Strategy for Coastal Protection' has been prepared by the National Centre for Sustainable Coastal Management, Chennai, and has been shared with all the coastal States and UTs, along with the guidelines for coastal protection measures.

The objectives of the CRZ Notification 2011 and the Island Protection Zone Notification 2011 inter-alia include preservation of coastal ecology and promotion of economic activities which are necessary to be located in the coastal regions. The notifications also provide for 'No Development Zones' (NDZ) along the various categories of coastal areas to protect India's coastline from encroachment, erosion and accretion.

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